

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 36(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY: M/s. Rishi Infratech Pvt Ltd. & Ors.
Vs.
M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. ASHISH AGGARWAL Adv

2. HARLEEN KAUR Adv

Petitioners } Hkam

③ AMIT KUMAR, Adv.

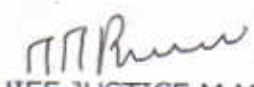
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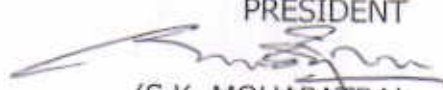
Order

Notice of the application seeking amendment of the main petition, along with CA 25/PB/2016.

2. Mr. Saurabh Kalia, Ld. Counsel for the non-applicant accepts notice alongwith the other Respondents. Ld Counsel have requested for some time to file reply. Let the reply be filed within two weeks with a copy in advance to the Counsel opposite.

List for further consideration on 08.09.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)